GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2870 ANSWERED ON 25.03.2025

MODERNISATION OF PORT PERIPHERAL ROADS

2870. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a) whether the Ministry intends to work in coordination with the Ministry of Road Transport and Highways in order to include development of peripheral roads to ensure port connectivity;

(b) whether the Ministry also intends to monitor the commodities and its potential in local areas of the ports;

(c) whether Government is aware that the Ramayapatnam Port has stopped exporting containers of agricultural products including shrimp, causing losses to the farmers and other local industries; and

(d) if so, the measures taken to resume the previous loading of agriculture and other commodities and other mining materials from Ramayapatnam Port in SPS Nellore district?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) Ministry of Ports, Shipping, and Waterways recognizes the critical role of seamless port connectivity in facilitating efficient cargo movement. In this context, the Ministry works in close coordination with the Ministry of Road Transport and Highways (MoRTH) to develop and upgrade road infrastructure around ports. This collaboration aims to reduce congestion, improve access to ports, and enhance the overall efficiency of logistics and transportation networks.

(b) Major Ports are under the administrative control of Ministry of Ports, Shipping & Waterways and Ports other than Major Ports (Non-Major/Minor) are under the jurisdiction of respective State Government. Transport Research Wing of the Ministry collects and compile data for commodities as per manual on Ports Statistics 2015.

(c) Government of Andhra Pradesh has informed that the port at Ramayapatnam has not started its commercial operations as of now.

(d) In view of (c) above, question does not arise.